

CENTRAL ADMINISTRATIVE TRIBUNAL

DA No.415/2000
MA No.556/2000 &

DA No.711/2000

NEW DELHI, THIS THE 9TH DAY OF APRIL, 2001.

HON'BLE MR.JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE MR.S.A.T.RIZVI, MEMBER(A)

DA No.415/2000

1. Manoj Kumar
S/O Shri Babu Lal
R/O-RZ-3/HI,Gali No.8
Indra Park,Palam Colony
New Delhi-45
2. Jitendra
S/O Shr. Ramesh Kumar
R/O-170/D,Sector-6
Rohini ,Delhi.
3. Vijay Kumar
S/O Sh Raj Kumar
R/O-36/5 CVD Lane
Delhi Cantt.
4. Surinder Singh
S/O Sh Nepal Singh
R/O-34/2,Uri Enclave
Delhi Cantt.
5. Ishwar Singh
S/O Sh Lokvir Singh
R/O-WZ-1566,Nangal Rai
New Delhi.
6. Vijay Kumar
S/O Sub.Jagdish Thakur
505 Army Base Wksp
Delhi Cantt.
7. Raj Kumar
S/O Rajendra Pal
126-B J&K Block,
Laxmi Nagar,Delhi.
8. Vinod Kumar
S/O Sh Karkesh
RZ-17,Nalapar Basti,
Sagarpur,New Delhi
9. Vinod Kumar Sharma
S/O Sh.Rajendra Sharma
RZ-297/345,Shivpuri
West Sagarpur
New Delhi.
10. Sanjay Kumar
S/O Satvir Singh
223,V&P-Bahadurgarh,
Distt-Jhajjar
11. Satnaryan
S/O Sh Manphool Singh
52/4,Kabul Lines
Delhi Cantt-10
12. Rajiv Verma
S/O Sh Nand Lal Verma
46/7,New CVD Line
Delhi Cantt-10

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13. Naresh Kumar
S/O Sh Ram Chandra
79,Bara Bajar,Meerut
14. Sukhvindra Singh
S/O Sh.Hari Kishan
45/8,Kabul Line,Delhi Cantt
15. Narendra Singh
S/O Sh Kartar Singh
V&P-Kair,New Delhi
16. Sajjan Kumar
S/O Sh.Ishwar Singh
505 Base WKSP,Delhi Cantt
17. Ravish Kumar
S/O Sh Ram Kishore Pal
C/79,Madhu Vihar
Uttam Nagar,N.Delhi
18. Prem Prakash
S/O Sh Subedar Ram
East Sagarpur,132/60A
New Delhi.
19. Narendra Togaria
S/O Sh STogaria
47/4731,Raigarpura
Karol Bagh,N.Delhi
20. Kuldeep Kumar
S/O Smt.Bimla Devi
7, Kirbi Place,Delhi Cantt
21. Inder Singh Katyal
S/O ShPratap Singh Katyal
63/2 New CVD Line
Delhi Cantt
22. Rajendra Prasad
S/O Sh Narayan Das
RZC-4mahavir Enclave
New Delhi-45
23. Deepak Kumar
S/O Sh Mohan Lal
Security Office
505 Wksh,Delhi Cantt
24. Jawahar Mahto
S/O Sh. Mahto
484/407,Shivpuri
West Sagarpur,N.Delhi.
25. Pitamber Pandey
S/O Sh. Diwakar Pandey
WZ-1327,Nangal Rai
New Delhi
26. Pramod Kumar
S/O Sh.Kishori Lal
6/156,Lodhi Mohal,
Sahadara,Delhi.
27. Vijay Kumar
S/O Sh Mehar Singh
R-605,Mangolapuri
Delhi-83.

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W.H.

28. Susheel Kumar
S/O Sh. Ishwar Chand Sharma
RZ-5/B/5,Shanker Park
West Sagarpur,N.Delhi

29. Rohit Kumar
S/O Sh.Ramesh Chand
505,Army Base Wksp,Delhi Cantt

30. Tilak Raj
S/O Sh Madho Ram
RZ-19A/1/2,Main Sagarpur
New Delhi.

31. Nirdosh Tirki
S/O Sh Lajrus Tirki
D-46,Mangalapuri Vill.
New Delhi-45

32. Devinder Kumar
S/O Sh Hans Raj
879/15,Arjun Nagar
Gurgaon.

33. Ved Pal
S/O Sh Ram Kishan
505 Army Wksp,Delhi Cantt

34. Inder Mohan
S/O Sh Jagannath
J/4/59,Lajpat Nagar
New Delhi

35. Praveen Kumar
S/O Sh Dalraj Singh
524,Ishwar Colony,
Bawana,Delhi

36. Vijay Kumar
S/O Sh Suraj Mal
941/31,Near Zila Sainik
Board,Sonipat.

37. Jagat Singh
S/O Sh B Singh
P-52/3,Kabul Line
Delhi Cantt

38. Prakash Singh
S/O Sh Kalyan Singh
RZ-C2/197,Mahavir Enclave
New Delhi

39. Mohit Mani Rai
S/O Smt.Kamlesh Kumar
VB-66,Virender Nagar
New Delhi

40. Sohan Lal
S/O Sh.
RZ-104,Indra Park
Uttam Nagar,N.Delhi

41. Pradeep Kumar
S/O Sh.
RZ-120A Pratap Colony
Uttam Nagar,New Delhi

42. Bharat Singh
S/O Sh Surjan Singh
Vill-Kakrola
New Delhi.

43. Neeraj Kumar
S/O Phool Singh
106,Ghevra Delhi

44. Yogesh Kapoor
S/O Sh Munsi Ram
13/4A,Tilak Nagar
New Delhi

45. Devinder Singh
S/O Sh Om Prakash
New Patel Nagar
Bahadurgarh,Zazzhar

46. Krishna Kumar
S/O Sh Daya Nand
V&P-Vazirpur,
Gurgaon

47. AS Verma
S/O Sh CL Verma
23/24,Staff Road
Ambala

48. Atam Prakash
S/O Sh Kapil Vashist
Bina Nagar,Gurgaon

49. Baljit Singh
S/O Smt.Kalawati
vill~~Om~~ Kalawati Om Nagar
~~xxxx~~ Bureda,Gurgaon

50. Anil Kumar
S/O Sh Randhir Singh
V&P~~As~~ Asodha,Jhajjar.

51. Bir Bhan
S/O Sh Lili Ram
V&P-Munda Khera
Jhazzar

52. Ajit Singh Sekhawat
S/O Shri Umed Singh
V&P-Luhakana Khurd,
Jaipur

53. Dharam vir Singh Sekhawat
S/O Sh Umed Singh
V&P~~As~~ Ludhiana Khurd
Jaipur.

54. Jaiprakash ~~Singh~~
S/O Shri Ishwar Singh
vill-Nawada,Nakhdola,
Gurgaon

55. Bansi Lal
S/O Sh Hoshyar Singh
V&P~~As~~ Dhingal,Jhajjar

56. ~~Chetan~~
S/O Sh Gopal ~~Kishan~~
WZ-400-B,Raj Nagar-II
Palam Colony,New Delhi

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57. Rajesh Kumar
S/o Shri Surender Nair
107, East Sagarpur
Palam Road, New Delhi.

58. Amit Kumar
S/o Shri Raghunath Mehta
RZK-26/233, West Sagarpur
New Delhi-110046.

... Applicants

(B)

versus

1. Union of India
Through its Secretary,
Ministry of Defence
South Block, New Delhi.
2. The Adjutant General
AG's Branch, Army Headquarters
DHQ, P.O. New Delhi-11.
3. D.G., EME (EME Civ)
Army Headquarters
DHQ, PO, New Delhi-11.
4. The Commandant
505, Army Base Workshop
Delhi Cantt.-110010. ... Respondents

OA No. 711/2000

Puran Singh
S/o Shri Nahar Singh
R/o Village Pochanpur
P.O. Dhulsiras, New Delhi. ... Applicant

vs.

1. Union of India
Through It's Secretary
Ministry of Defence
South Block, New Delhi.
2. The Adjutant General
AG's Branch, Army HQs
DHQ, PQ, New Delhi.
3. The Commandant
505, Army Base Workshop
Delhi Cantt-110010. ... Respondents

(Shri A.K.Trivedi, counsel for the applicants)

(Shri Madhav Panikar, counsel for the respondents)

O R D E R (ORAL)

Shri Justice Ashok Agarwal :



MA No.556/2000 for joining together in OA
No.415/2000 is granted.

2. OA No.415/2000 and OA No.711/2000 raise similar questions of law and fact. They are, therefore, disposed of by this common order.

3. Applicant in OA No.711/2000 had applied for the post of Electrician (MV) whereas the applicants in OA No.415/2000 had applied for the posts of Mazdoor in pursuance of an advertisement issued on 20.10.1999 at Annexures A/7 and A/1 respectively. They have instituted the present OAs after having failed to obtain appointments. Various allegations of illegality and favouritism in the matter of selection have been made in the OAs which allegations have been denied in toto by the respondents in their counter. Shri Madhav Panikar, the learned advocate appearing on behalf of the respondents, has produced for our perusal the entire proceedings of selection carried out for the aforesaid posts and we find that though the results have not been displayed on the notice board, the same have been scrupulously maintained and call letters have been sent to those who have been selected based on marks obtained by each of them in the examination and physical tests. Having regard to the proceedings, we find that no exception can be had to the aforesaid recruitment process.

4. Present OAs in the circumstances, we find
are devoid of merit. The same are accordingly
dismissed. No costs.

(S.A.T.Rizvi)
Member(A)

(Ashok Agarwal)
Chairman

/sns/

Attested
D.S. Agarwal
C.O.C.I